

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:2028  
ANSWERED ON:04.08.2000  
REVISED RATES OF LICENCE FEE BY BUREAU OF INDIAN STANDARDS  
ASHOK KUMAR SINGH CHANDEL;BRAHMANAND MANDAL

**Will the Minister of CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:**

(a) whether there has been a revenue loss to the tune of Rupees 2.49 crore owing to the non-implementation of the revised rates of the licence fee by Bureau of Indian Standards and get it notified in the Government of India Gazette; and

(b) if so, the action taken by the Government so far for its recovery ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI S. CHAUHAN)

(a) : The Bureau of Indian Standards issued a notification on 27.9.1994 enhancing the application fee, renewal application fee and annual licence fee. These enhanced rates were, however, implemented by the Bureau in September, 1997, leading to the under-recovery of Rs. 2.38 crores from the applicants and licensees.

(b) : Out of Rs. 2.38 crores, BIS has so far collected Rs. 1.78 crores and collection of remaining recoverable amount is being expedited by all the Branch Offices of the Bureau.